

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 84/TT/2012

Date: 10.4.2012

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Petition for determination of Transmission tariff for LILO of one ckt. of 400 KV D/C Baripada- Mendhasal Transmission line at Dubri and associated bays at Dubri alongwith one no. Bus Reactor at Dubri associated with Eastern Region Strengthening Scheme-III in Eastern Region from anticipated DOCO (01.04.2012) to 31.03.2014.

Sir,

I am directed to refer to your above mentioned petition, and to request you to furnish following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 27.4.2012:

- (a) Status of commissioning of Asset. In case there is change in anticipated DOCO, revised Auditor/Management Certificate certifying the actual expenditure up to DOCO, Projected additional capital expenditure thereafter, along with details of IEDC/IDC and funding as per revised DOCO;
- (b) The RCE, as the estimated completion cost exceeds the apportioned approved capital cost.

Yours faithfully,

Sd/-
(P.K.Sinha)
Assistant Chief (Legal)

